

(2020) 01 DEL CK 0335

In the Delhi High Court

Case No : Criminal Writ Petition No. 68 Of 2020

Kunal Aggarwal & Ors

APPELLANT

Vs

State Nct Of Delhi & Anr

RESPONDENT

Date of Decision : 20-01-2020

Acts Referred:

Indian Penal Code, 1860 — Section 34, 406, 498A
Code Of Criminal Procedure, 1973 — Section 482

Citation : (2020) 01 DEL CK 0335

Hon'ble Judges : Brijesh Sethi, J

Bench : Single Bench

Advocate : Bharti Gupta, G.M. Farooqui, Abhay Singh, Nandal Mishra

Final Decision : Disposed Of

Judgement

Brijesh Sethi, J

The petitioners have filed the present petition under Section 482 of the Code of Criminal Procedure, 1973 for quashing of FIR No. 305/2019, under sections 498A/406/34 of the Indian Penal Code, 1860 ('IPC'), registered at P.S.: Janak Puri and the proceedings emanating therefrom.

The petitioners and respondent no.2 have submitted that they have settled their disputes vide Memorandum of Understanding/Settlement Deed dated 24.07.2018. The parties have already obtained divorce by mutual consent on 13.09.2018. The settlement amount was Rs. 3,00,000/-Out of which Rs. 1,50,000/- has been paid to respondent no.2 at the time of second motion and the remaining settlement amount of Rs. 1,50,000/-has also been paid in cash to respondent no.2.

Respondent no.2, who is present in Court, has reiterated the aforesaid facts and submitted that she has amicably settled the dispute. Respondent no.2 further submitted that she has no objection to the FIR being quashed and the petition being allowed.

The Investigating Officer, who is present in Court, has identified the petitioners as well as respondent no.2.

In view of the above settlement arrived at between the parties, this Court is of the view that no fruitful purpose would be served in keeping the parties entangled in the criminal proceedings. Accordingly, in the interest of justice, FIR No. 305/2019, under sections 498A/406/34 of the IPC, registered at P.S.: Janak Puri and the proceedings emanating therefrom are quashed.

Petition is disposed of accordingly.